

**NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH  
FARIDKOT HOUSE, COPERNICUS MARG  
NEW DELHI-110001**

OA No. 1338/2024

**MEMO OF PARTIES**

Sub: News Item titled "A river lost unchecked discharge of industrial effluents and inadequate sewage treatment facilities have turned the Hindon's water toxic" appearing in Down to Earth dated 16.11.2024.....(Tribunal on its own motion)

VS

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